

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, SOLAN, DISTRICT SOLAN.

No. D&SJ/SLN/EC/F-65/2021:

Dated Solan the

OFFICE ORDER.

During the ensuing Dussehra Holidays with effect from 11th October, 2021 to 16th October, 2021, the following Judicial Officers will be available to attend the urgent matters in respect of the Courts of District and Sessions Judge, Solan, Additional District and Sessions Judge-I, Solan, Additional District and Sessions Judge-II, Solan, Additional District and Sessions Judge, Fast Track Special Court(POCSO), Solan and Additional District and Sessions Judge, Nalagarh and all the urgent matters may be presented in the Court from 12.00 noon to 03.00 PM in each day during the above holidays, as under:-

Sr. No	Name of the Judicial Officers.	Duty period.
1	Sh. Vivek Sharma, Ld. Additional District and Sessions Judge-II, Solan	08.10.2021(5 PM) to 13.10.2021.
2	Dr. Parvinder Singh Arora, Ld. Senior Civil Judge-cum- Chief Judicial Magistrate, Solan.	14.10.2021 to 18.10.2021(9.00 AM).

Sd/-
(Virender Sharma)

District and Sessions Judge,
Solan, District Solan, H.P.

Endst.No. D&SJ/SLN/EC/F-65/2021:

Copy is forwarded for information to:-

- 8173 Dated: 7.10.2021
- 1) The Worthy Registrar General, Hon'ble High Court of H.P., Shimla
 - 2) The Worthy Registrar(Vigilance) Hon'ble High Court of H.P. Shimla.
 - 3) The Additional District and Sessions Judge, Nalagarh.
 - 4) The Additional District and Sessions Judge-I, Solan.
 - 5) The Additional District and Sessions Judge-II, Solan, with the request that in case any need of Stenographer and Driver during the duty period, then he may take the services of the officials of his Court by making office order etc. at own level.
 - 6) The Additional District and Sessions Judge, Fast Track Special Court(POCSO), Solan, District Solan, Himachal Pradesh.
 - 7) The Sr. Civil Judge-cum- Chief Judicial Magistrate, Solan, with the request that in case any need of Stenographer and Driver during the duty period, then he may take the services of the officials of his Court by making office order etc. at own level.
 - 8) The Sr. Civil Judge-cum- ACJM, Kasauli and Nalagarh.
 - 9) The Civil Judge-cum-JMFC, Solan, Arki, Kandaghat, Kasauli, Nalagarh, District Solan, H.P.
 - 10) The Secretary, DLSA, Solan and Sirmour at Solan.
 - 11) The Traffic Magistrate Solan and Sirmour at Solan.
 - 12) The Civil Judge-cum- JM, Court No.2, Solan.
 - 13) The Deputy Commissioner, Solan.
 - 14) The Superintendent of Police, Solan and Baddi with the request to intimate all the S.H.O's concerned posted in their respective District.
 - 15) The District Attorney, Solan.
 - 16) The President, Bar Association, Solan/Nalagarh/Kasauli/Arki and Kandaghat.
 - 17) The Civil Nazir of this office.
 - 18) The System Officer/Assistant Programmer, District Court Solan for necessary action.
 - 19) Notice board of this office.
 - 20) Guard file.

Virender Sharma
District and Sessions Judge,
Solan, District Solan, H.P.

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE SOLAN, DISTRICT SOLAN(H.P.)

No. Senior Civil Judge/CJM/Dus holiday/Supdt./2021-

Dated Solan the October 2021

OFFICE ORDER

In exercise of the powers vested in me under Section 15(2) of the Criminal Procedure Code, 1973, I Dr. Parvinder Singh Arora, Chief Judicial Magistrate, Solan, District Solan (H.P.) do hereby order that the following Magistrates in Solan District shall act as Duty Magistrate during the 'Dussehra Holidays' from the dates mentioned against their names, in order to dispose off the urgent nature of criminal work of the Court during (Dussehra Holidays) 11th October to 16th October, 2021)

SOLAN DIVISION

Sr. No	Name of the Judicial Officer and designation	Duty period	Leave Period	Duty Magistrate
1.	Dr. Parvinder Singh, Arora, Senior Civil Judge-Cum-Chief Judicial Magistrate, Solan.	14.10.2021 to 17.10.2021 (5 pm)	08.10.2021 (5 PM) to 13.10.2021.	In addition to his own work, he will look after the work of protocol duty, during Dussehra holidays as per instructions.
1.	Smt. Anshu Chaudhary Civil Judge-cum-JMIC, Court No. 1, Solan.	08.10.2021(5P M) to 13.10.2021	14.10.2021(morning) to 17.10.2021	In addition to her own work, she will also look after the work of undersigned and • Ld. Civil Judge-cum JM-II, Solan.
2.	Miss Megha Sharam, Civil Judge-cum-JM-II, Court No.2, Solan	14.10.2021 to 17.10.2021	08.10.2021 (5PM) to 13.10.2021	In addition to her own work, she will look after the work of Ld. Civil Judge-cum JMFC-I, Solan, and for which she is not competent the urgent work will look after by the undersigned during Dussehra holidays.
3.	Sh. Gaurav Chaudhary, Mobile Traffic Magistrate, Solan & Sirmour at Solan.	08.10.2021(5pm) to 13.10.2021	14.10.2021(morning) to 17.10.2021	In addition to his own work, he will also look after the work, of protocol duty, during Dussehra holidays as per instructions.

KASAULI DIVISION

Sr. No	Name of the Judicial Officer and designation	Duty period	Leave Period	Duty Magistrate
1.	Smt. Neha Sharma, Senior Civil Judge-cum-ACJM, Kasauli	08.10.2021 (5 pm) to 13.10.2021	14.10.2021 (morning) to 17.10.2021	In the absence of Ld. Senior Civil Judge-cum-ACJM, Kasauli urgent work pertaining to court shall be look after by Ld. Civil Judge-cum-JM, Kasauli during dussehra holidays. Leave arrangement is recommended subject to Protocol instructions.
2.	Ms. Divya Sharma, Civil Judge-cum-JMFC, Kasauli, Distt. Solan.	14.10.2021 to 17.10.2021	08.10.2021 (5 pm) to 13.10.2021	In the absence of Ld. Sr. Civil Judge-cum-ACJM, Kasauli urgent work pertaining to court shall be look after by Ld. Civil Judge-cum-JMFC, Kasauli during Dussehra holidays. Leave arrangement is recommended subject to Protocol instructions.

KANDAGHAT DIVISION

Sr. No	Name of the Judicial Officer and designation	Duty period	Leave Period	Duty Magistrate
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JBSJ, Solan
5/10/2021.

1.	Sh. Nishant Verma, Civil Judge-cum- JMFC, Kandaghat.	14.10.2021 to 17.10.2021	08.10.2021 (5 pm) to 13.10.2021	In addition to his own work, he will also look after the work of Ld. Civil Judge-cum JMFC, Arki, during Dushehra holidays.
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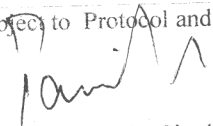
ARKI DIVISION

Sr. No	Name of the Judicial Officer and designation	Duty period	Leave Period	Duty Magistrate
1.	Sh. Raghav Gupta, Civil Judge-cum- JMFC, Arki.	08.10.2021 (5pm) to 13.10.2021	14.10.2021 (morning) to 17.10.2021	In addition of his own work, he will also look after the work of Ld. Civil Judge-cum JMFC, Kandaghat, during Dussehra holidays.

NALAGARH DIVISION

Sr. No	Name of the Judicial Officer and designation	Duty period	Leave Period	Duty Magistrate
1.	Shri Mohit Bansal Senior Civil Judge- cum-ACJM, Nalagarh.	08.10.2021 (5pm) to 13.10.2021	14.10.2021 (morning) to 17.10.2021	In addition of his own work, he will also look after the work of Ld. Civil Judge-cum-JMFC, Nalagarh during Dussehra holidays.
2.	Ms. Nikita Tahim, Ld. Civil Judge- cum-JMFC, Nalagarh	14.10.2021 (morning) to 17.10.2021	08.10.2021 (5:00 pm) to 13.10.2021	In addition to her own work, she will also look after the work of Ld. Sr Civil Judge-cum ACJM, Nalagarh, during Dussehra holidays.

Note:- 1. Hon'ble Sir, work arrangement of Ld. Judges are recommend subject to Protocol and other assigned duties, during the dussehra holidays.

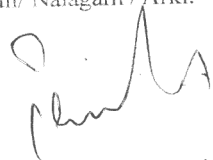

(Dr. Parvinder Singh Arora)
Chief Judicial Magistrate
Soln. District. Solan, (H.P.)

Endst. No. As above

Dated:- 5/10/21

Copy for information and necessary action is forwarded to:-

1. The Worthy Registrar General, Hon'ble High Court of H.P. Shimla.
2. The Ld. District & Sessions Judge, Solan
3. The Ld. Addl. District & Sessions Judge-I, Solan
4. The Ld. Addl. District & Sessions Judge-II, Solan
5. All the ACJMs/JMFCs in Solan District
6. The Superintendent of Police, Solan/Laddi
7. The District Attorney, Solan.
8. The President, Bar Association, Solan/Kandaghat/ Kasauli/ Nalagarh / Arki.
9. All the SHO's in Solan District.
10. Superintendent, Sub Jail, Solan/Kandaghat.
11. Guard file.


Chief Judicial Magistrate,
Solan, District Solan, H.P.